

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-83/1994/13199/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Pranjal Bora,
Member, MACT, Cachar, Silchar.

Dated Guwahati the 14th December, 2022.

Sub: **Casual leave with station leave permission.**

Ref:- Letter No. SMACT/14/I/S/603 dtd. 12.12.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 16.12.2022 and 17.12.2022 along with station leave permission, from the evening of 15.12.2022 till the morning of 19.12.2022**, has been granted. The District & Sessions Judge, Cachar, Silchar and in his absence the next senior most Judicial Officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-83/1994/13200-13201/A, dated , 14-12-2022

Copy to:

1. The District & Sessions Judge, Cachar, Silchar.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)